

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 112 OF 2017

Dated: 4th February, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

M/s Malwa Solar Power Generation Pvt. Ltd.

...Appellant(s)

Vs.

**Madhya Pradesh Electricity Regulatory
Commission & Ors.**

...Respondent(s)

Counsel for the Appellant(s) : Mrs Shikha Ohri
Mr. Hemant Singh

Counsel for the Respondent(s) : Mr. Venkatesh
Mr. Somesh Srivastava
Mr. Samarth Kashyap
Mr. Sandeep Rajpurohit

Mr. Nitin Gaur
Mr. Rakesh K. Thukral for R-3

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **04.04.2019.**

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

Js/kt